

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 385

TO BE ANSWERED ON 12.12.2018

Attack on Advocates

**385. SHRI RAHUL SHEWALE:
SHRI SANJAY DHOTRE:
SHRI BHARTRUHARI MAHTAB:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the attacks on properties and lives of practicing advocates have increased in the country during the last three years and if so, the details thereof, State/UT and year-wise;
- (b) the number of such cases filed in courts during said period, State/UT-wise;
- (c) whether delay in investigation such cases have been reported on part of the police of the respective states during the said period, if so, the details thereof; and
- (d) the steps taken by the Government to provide safety to practicing advocates in the country

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND
CORPORATE AFFAIRS**

(SHRI P.P. CHAUDHARY)

- (a) Bar Council of India has informed that no such data is maintained by them.
- (b) to (d) : Does not arise.
